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ITEM NO.1A

COURT NO.9

SECTION XIV

(FOR JUDGMENT)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6742 OF 2003

ATMA RAM

Appellant (s)

VERSUS

SHAKUNTALA RANI

Respondent(s)

(HEARD BY HON'BLE B.P. SINGH AND ARUN KUMAR, JJ.)

Date: 30/08/2005

This Appeal was called on for pronouncement
of Judgment today.

For Appellant(s)

Mr. Anupam Lal Das,Adv.

For Respondent(s) Mr. Himinder Lal,Adv.

ment of the Hon'ble Mr. Justice B.P. Singh pronounced the Judg

Bench comprising of His Lordship and Hon'ble Mr. Justice Arun Kumar.

The appeal is dismissed in terms of the signed Judgment.

(A.S. BISHT)

(VIJAY DHAWAN)

COURT MASTER

COURT MASTER

(Signed Judgment, which is reportable, is placed on the file)